

1	2	3	4	5
5.	Haryana	13.63	Maharashtra	8.56
6.	Jammu and Kashmir	5.69	Punjab	101.83
7.	Karnataka	23.73	Rajasthan	27.94
8.	Kerala	12.32	Uttar Pradesh	159.74
9.	Madhya Pradesh	36.74	West Bengal	8.12
10.	Maharashtra	19.36		
11.	Orissa	45.26		
12.	Punjab	50.57		
13.	Tamil Nadu	53.94		
14.	Uttar Pradesh	71.78		
15.	West Bengal	80.93		

Reservation Rules for SC and ST Employees in NCDC

1214. SHRI ANADI CHARAN DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether reservation rules in recruitment and promotions are being implemented in National Cooperative Development Corporation;

(b) the total strength and the strength of SC and ST employees in the organisation as on the 1st May, 1985;

(c) the reasons for the shortfall, if any, and the steps proposed to be taken to fill the backlog of reserved vacancies; and

(d) the number of posts dereserved during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION

(SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) As on 1st May 1985, the total number of employees of the NCDC is 661 and of these, the total number of SC and ST employees is 101 and 23 respectively.

(c) There is no overall shortfall in the strength of SC employees whereas in the case of ST employees, their representation is 3.48% as against 7.5% provided under the Constitution. The reasons for backlog in the representation of ST employees is non-availability of suitable candidates. The Corporation has been taking various steps like inserting advertisements in the Newspapers, writing to Employment Exchanges for sending suitable candidates for recruitment and selection with relaxed standards.

(d) NCDC has not dereserved any post reserved for SCs and STs. during the last three years.